

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 23154/2018

[Arising out of impugned final judgment and order dated 08-05-2018 in WA No. 21228/2013 passed by the High Court of Judicature at Allahabad]

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 19-03-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :

Mr. Sudhir Dixit, Sr. Adv.

Mr. Vishal Prasad, AOR

For Respondent(s) :

Mr. Sanjay Kumar Tyagi, AOR

Mr. Samar Vijay Singh, AOR

Mr. Aman Dev Sharma, Adv.

Mr. Gaj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1) Learned senior counsel for the petitioner is appearing virtually. His voice is not clear and he is not in a position to listen to the query of the Court. He may appear to argue the case on the next date.

2) List on 15th April, 2026.

(NIDHI AHUJA)
DEPUTY REGISTRAR

(NAND KISHOR)
ASSISTANT REGISTRAR